

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR VIL ROHTAK JIND HIGHWAY PRIVATE LIMITED OPERATING IN BUSINESS OF ROAD CONSTRUCTION OF ROHTAK-JIND HIGHWAY IN THE STATE OF HARYANA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

S. L.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	VIL Rohtak Jind Highway Private Limited PAN: AADCV9051E CIN: U45400UP2012PTC048192
2.	Address of the registered office	Office No. 327, First Floor, Deva, Palace, Viram Khand 1, Gomti Nagar, Lucknow, Gomti Nagar, Lucknow, Uttar Pradesh, India, 226010
3.	URL of website	CD do not have any websites.
4.	Details of place where majority of fixed assets are located	CD, having registered office in rented premises address given in S. No. 2, is an SPV incorporated to construct the road between Rohtak to Jind (Haryana).
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	As per the latest available financial statement for FY 2024-25, CD have NIL turnover.
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Information can be sought through communication to the process email ID: cirp.vilrohtakjind@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Information can be sought through communication to the process email ID: cirp.vilrohtakjind@gmail.com
10.	Last date for receipt of expression of interest	27 th March 2026
11.	Date of issue of provisional list of prospective resolution applicants	6 th April 2026
12.	Last date for submission of objections to provisional list	11 th April 2026
13.	Date of issue of final list of prospective resolution applicants	21 st April 2026
14.	Date of issue of information memorandum, evaluation matrix and	27 th April 2026

	request for resolution plans to prospective resolution applicants	
15.	Last date for submission of resolution plans	27 th May 2026
16.	Process email id to submit Expression of Interest	cirp.vilrohtakjind@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	MSME Registration No. -UDYAM-UP-50-0046599
18.	Address for Communication	E-45, LGF, Block-E, Lajpat Nagar-III, New Delhi-110024.

Sd/-

(Umesh Garg)

Resolution Professional

In the matter of VIL Rohtak Jind Highway Private Limited

IBBI Regn No:- IBBI/IPA-001/IP-P00135/2017-2018/10277

AFA Valid up to 31-12-2026

Registered address:

C-334, Pocket C, Sarita Vihar,

New Delhi – 110076

e-mail: cirp.vilrohtakjind@gmail.com

Date: 12th March, 2026

Place: New Delhi